इस के क्रयर सवाल इस तरह से नही उठ सकता है। स्टेटमेट हा गया। आप उस का अध्ययन करे। उस के बाद बाप कुछ चाहें तो लिख नकते

भी शंकर स्थाल लिह मली महादय का इम नग्ह स्टेटमेट दे कर एकदम बले नही जाना चाहिए। उन को सूनने के लिए रहना चाहिए था। वह उठे और चले गए। उन को स्पष्टीकरण के लिए यहा एटना चाहिए था।

14.16 hrs.

MATTERS UNDLR RULES 377

(1) SUPPLY OF KEROSENE OIL

SHRIS M BANARJEL (Kanpui) Mr Chairman, with your permission I would like to raise the question of inadequate supply of kerosene oil to the various shops in Delhi I am told that in Delhi all the depots which supply kerosene oil are not possible or remove them altogether to an getting adequate oil, with the result that other place if necessary even a person who waits in queue from 2 PM to 8 PM does not get any kerosene oil I would request the hon Minister for Petroleum and Chemicals or any other Ma nister who knows the situation to make a statement and see that this situation is the country averted. The shop keeper clearly says that Government is not supplying kerosene oil We do not know the fact. The consumer is saidwiched between the Government and the oil dealer. I would like through you, step amounts to destruction of evidence to request the Minister to make a state ment.

speak without giving notice. But the hon, the whole thing Minister perhaps in a very casual manner chose to remain outside this House I am surprised that we have spent 2-1/2 hours FINCE PRODUCTION) IN THE MIon a particular word. In Maharashtra I NISTRY OF DFFFNCE (SHRI VIDYA am called 'duda Banarjee' They do not CHARAN SHUKIA) Su. I presume the say I am a goonda different thing

statement at the earliest opportunity

(u) SHIFTING OF DEFENCE DEPOT FROM GURGAON

SHRI SHYAMNANDAN MISHRA Sir, I want to draw the at-(Beginarai) tention of the House to a report in the piess today saying that the Defence Ministry is right now engaged in an exercise to shift the Desence Depot from Guigaon It is reported that a team of Indian Airforce Officers is at present inspecting the site and preparing a blue print for this exercise that will cost the people a tidy sum but will save the Government a lot of embarrassment and spare the Maruti, a private factory, the nuisance of the Defence Depot in the neighbourhood. This depot feeds the Airforce stations on the western border with Pakistan

The report further says that a move his been made to shift the inconvenient De tence installations in Guigaon away from the Maruti factory there to a distance specified in the Works of Defence Act if

This step would juopardise the Defence interest of the country and appears to be designed to protect private interests at the cost of the paramount Defence interests of

As there have been allegations in Parliament about the violation of the relevant Defence laws rules and regulations, this after the crime is committed

I would like the Defence Minister to At 12 O Clock I gave a notice I never make a statement on the subject clarifying

MINISTER OF 7 **H**F STATE (DF-Bombay duda is a hon Member is referring to the Airforce Depot 54 ASP. Nothing that exists there is being shifted. The hon Member's in-Kindly direct the Minister to make a formation is completely wrong and unfounded